GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3109 ANSWERED ON 08/08/2023

IMPLEMENTATION OF SVEP

3109. SHRI MANOJ TIWARI: SHRI JAYANT SINHA: SHRI VIVEK NARAYAN SHEJWALKAR: DR. NISHIKANT DUBEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Start-up Village Entrepreneurship Programme (SVEP) is being implemented by the Government since 2016 to set up enterprises at rural level and promote entrepreneurs in rural areas, if so, the details thereof, State and district-wise particularly in Jharkhand and Madhya Pradesh, if not, the reasons therefor;
- (b) the activities carried out under the said programme which provides self-employment opportunities in rural areas;
- (c) the number of village entrepreneurs who have been motivated and supported to set up local enterprises;
- (d) the details of rural entrepreneurs who have been provided finance along with employment generated, State and districtwise particularly in Jharkhand and Madhya Pradesh;
- (e) the details of the funds allocation and utilization for the SVEP during each of the last seven years, State and district-wise particularly in Hazaribagh and Ramgarh districts of Jharkhand;
- (f) the number of entrepreneurs who have been benefited from the programme during each of the said period, State and districtwise particularly in the Hazaribagh and Ramgarh districts of Jharkhand; and
- (g) the measures taken by the Government to enhance the reach of the programme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) Yes Sir, the Start-up Village Entrepreneurship Programme (SVEP) is being implemented across 29 States/UTs in the Country. The details of SVEP State/UT-wise are placed at Annexure-I and district-wise details of Jharkhand and Madhya Pradesh are placed at Annexure-II

(b) SVEP develops an eco-system for enterprise development in rural areas, with SHG households, for starting non-farm enterprises which include:

- a. Community Enterprise Fund (CEF), a dedicated fund for providing loans to entrepreneurs
- b. Cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) for providing Business Support Services. The services include identifying business ideas, preparation of business plans, providing trainings, accessing loans from Banks, maintenance of accounts, marketing etc.
- c. Dedicated center for providing information to entrepreneurs called Block Resource Centre (BRC)
- d. Trained human resources consisting of Block Programme Manager (BPM), Mentor and CRP-EP

(c) Till 30th June, 2023, a total of 2,41,287 enterprises have been supported under SVEP.

(d) The details of enterprises supported including financial support (Seed fund) and total number of employment generated under SVEP as on June 2023 State/UT-wise are placed at Annexure-I and districtwise details of Jharkhand and Madhya Pradesh are placed at Annexure-II

(e) Till 30th June, 2023, details of Fund sanctioned and Central share released under SVEP during the last seven years, State-wise and for Hazaribagh and Ramgarh districts of Jharkhand are placed at Annexure III.

(f) Till 30th June, 2023, the number of enterprises of SHG Households supported under SVEP State/UT-wise are placed at Annexure-I and for Hazaribagh and Ramgarh districts of Jharkhand are placed at Annexure-II.

(g) To enhance the reach of the programme, DAY-NRLM has empaneled three new National Resource Organizations (NROs) – NIESBUD Noida, NI MSME Hyderabad & IIE Guwahati. These NROs are empaneled for supporting States for implementation of the SVEP scheme. To orient the SHGs and other Community Based Organizations (CBOs) and creating widespread awareness regarding the SVEP scheme, an UdyamitaPakhwara was organized from 1st July to 15th July 2022 across the Country. The scheme and its details are also discussed in the CBOs meeting on regular basis. Further, the SRLM officials of all levels – State, district and blocks are provided regular trainings for their capacity building to implement the scheme effectively.

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Annexure-I referred in reply to Part (a), (d) & (f) of Lok Sabha Unstarred Question No.3109 for answer on 08.08.2023 regarding Implementation of SVEP

| Stat | e Wise details under SVE | | | |] |
|------|--------------------------|--|-----------------------------------|--|--|
| No. | State | No. of Districts in which SVEP is being implemented | No. of SVEP approved Blocks | Total Enterprises formed (till 30 th June 23) | Approximate employment generated |
| 1 | Andhra Pradesh | 5 | 8 | 17495 | 36215 |
| 2 | Arunachal Pradesh | 2 | 1 | 0 | 0 |
| 3 | Assam | 20 | 24 | 3694 | 7647 |
| 4 | Bihar | 12 | 22 | 22430 | 46430 |
| 5 | Chhattisgarh | 18 | 25 | 16786 | 34747 |
| 6 | Goa | 2 | 1 | 21 | 43 |
| 7 | Gujarat | 3 | 3 | 5939 | 12294 |
| 8 | Haryana | 6 | 6 | 9170 | 18982 |
| 9 | Himachal Pradesh | 1 | 1 | 275 | 569 |
| 10 | Jammu&Kashmir (UT) | 8 | 8 | 2763 | 5719 |
| 11 | Jharkhand | 13 | 24 | 19689 | 40756 |
| 12 | Karnataka | 6 | 8 | 345 | 714 |
| 13 | Kerala | 14 | 43 | 27568 | 57066 |
| 14 | Madhya Pradesh | 15 | 16 | 24505 | 50725 |
| 15 | Maharashtra | 5 | 8 | 4831 | 10000 |
| 16 | Manipur | 2 | 2 | 1365 | 2826 |
| 17 | Meghalaya | 1 | 2 | 903 | 1869 |
| 18 | Mizoram | 4 | 4 | 1150 | 2381 |
| 19 | Nagaland | 3 | 4 | 4089 | 8464 |
| 20 | Odisha | 14 | 17 | 13040 | 26993 |
| 21 | Punjab | 3 | 3 | 2036 | 4215 |
| 22 | Rajasthan | 14 | 18 | 8901 | 18425 |
| 23 | Sikkim | 1 | 1 | 53 | 110 |
| 24 | Tamil Nadu | 5 | 5 | 4301 | 8903 |
| 25 | Telangana | 21 | 22 | 13144 | 27208 |
| 26 | Tripura | 3 | | | 360 |
| 27 | Uttar Pradesh | 18 | | | 44600 |
| 28 | Uttarakhand | 4 | 4 | | 4579 |
| 29 | West Bengal | 17 | 23 | 12862 | 26624 |
| | Total | 240 | | | 499464 |

State Wise details under SVEP

Annexure-II referred in reply to Part (a) , (d) & (f) of Lok Sabha Unstarred Question No.3109 for answer on 08.08.2023 regarding Implementation of SVEP

| S.No. | Districts | No. of SVEP approved Blocks | Total District-wise Enterprises supported (till 30th June, 2023) | Approximate employment generated |
|-------|---------------|-----------------------------------|---|--|
| 1 | Alirajpur | 1 | 597 | 1236 |
| 2 | Balaghat | 1 | 1,190 | 2463 |
| 3 | Barwani | 1 | 2,188 | 4529 |
| 4 | Dindori | 1 | 1,354 | 2803 |
| 5 | Guna | 1 | 2,042 | 4227 |
| 6 | Jhabua | 1 | 594 | 1230 |
| 7 | Mandla | 1 | 1,088 | 2252 |
| 8 | Rajgarh | 2 | 5260 | 10888 |
| 9 | Sagar | 1 | 2,607 | 5396 |
| 10 | Shahdol | 1 | 1,771 | 3666 |
| 11 | Sheopur | 1 | 2,038 | 4219 |
| 12 | Shivpuri | 1 | 2,138 | 4426 |
| 13 | Sidhi | 1 | 1,638 | 3391 |
| 14 | Narmadapuram* | 1 | 0 | 0 |
| 15 | Raisen* | 1 | 0 | 0 |
| | Total | 16 | 24505 | 50726 |

| i) | District wise | details | for | Madhy | a Pradesh |
|----|----------------------|---------|-----|-------|------------------|
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*Blocks have been approved under SVEP in May 2023

ii) District wise details for Jharkhand

| S.No. | Districts | No. of SVEP approved Blocks | Total District-wise Enterprises supported (till 30th June, 2023) | Employment generated |
|-------|-----------------|--------------------------------|---|-------------------------|
| 1 | Giridih | 2 | 3,193 | 6610 |
| 2 | Hazaribagh | 1 | 860 | 1780 |
| 3 | Koderma | 1 | 1,162 | 2405 |
| 4 | Pakur | 4 | 2,910 | 6024 |
| 5 | Palamu | 2 | 2,567 | 5314 |
| 6 | Ramgarh | 1 | 1162 | 2405 |
| 7 | Ranchi | 4 | 2,276 | 4711 |
| 8 | Simdega | 2 | 3,186 | 6595 |
| 9 | West Singhbhum | 2 | 2,373 | 4912 |
| 10 | Chatra* | 1 | 0 | 0 |
| 11 | East Singhbhum* | 2 | 0 | 0 |
| 12 | Garhwa* | 1 | 0 | 0 |
| 13 | Godda* | 1 | 0 | 0 |
| | Total | 24 | 19,689 | 40,756 |

*Blocks have been approved under SVEP in May 2023

Annexure-III referred in reply to Part (e) of Lok Sabha Unstarred Question No.3109 for answer on 08.08.2023 regarding Implementation of SVEP

All amounts in Rs Lakhs

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| Th | The details of Fund sanctioned and Central share released under SVEP till 30^{th} June, 2023, | | | | | | | | | |
|--------|---|--|------------------|------------------------|---------|---------|---------|---------|---------|---------|
| N o | State | Funds sanctioned(centra l Share+State Share | Central share | Central Share released | | | | | | |
| | | | | 2016-17 | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
| | Andhra | | | | | | | | | |
| 1 | Pradesh | 4,535.30 | 2,721.18 | 913.89 | 198.85 | 781.10 | 275.72 | 261.32 | 0.00 | 0.00 |
| | Arunachal | | | | | | | | | |
| 2 | Pradesh | 493.92 | 444.53 | 0.00 | 0.00 | 0.00 | 0.00 | 27.00 | 66.76 | 0.00 |
| 3 | Assam | 5,275.87 | 4,748.28 | | | 81.00 | 238.85 | 639.71 | 135.00 | 303.00 |
| | D ¹¹ | 40.004.04 | 7 000 50 | 1,312.2 | | 000 40 | 207.00 | | 400.00 | 201.0 |
| 4 | Bihar | 13,204.21 | 7,922.53 | 3 | 463.22 | 926.43 | 397.93 | 0.00 | 180.00 | 361.9 |
| 5 | Chhattisgar L | E 4 E 4 4 7 | 2 000 70 | 847.75 | E4 00 | 629.53 | 245.66 | 36.00 | EE E2 | 0.00 |
| 5 | | 5,151.17 | • | | | | | | | |
| - | Goa | 596.73 | 358.04 | | | | | | | |
| | Gujarat | 1,617.20 | 970.32 | | | | | | | |
| 8 | Haryana | 2,967.90 | 1,780.74 | 91.04 | 374.09 | 213.14 | 691.12 | 115.21 | 148.90 | 0.00 |
| | Himachal | | | | | | | | | |
| 9 | Pradesh | 558.06 | 502.25 | 0.00 | 0.00 | 0.00 | 0.00 | 27.00 | 0.00 | 24.64 |
| | Jammu & | | | | | | | | | |
| | Kashmir | | | | | | | | | |
| 10 | (UT) | 4,610.98 | 4,149.88 | | | 0.00 | 0.00 | 130.00 | 197.76 | 0.00 |
| 11 | Jharkhand | 7.296.03 | 4,377.62 | 1,070.0 0 | | 54.00 | 491.40 | 859.59 | 107.44 | 177.04 |
| | Karnataka | 1,316.73 | 790.04 | | | | | | | 98.64 |
| | | ., | | 0.00 | 1,309.0 | | 0.00 | | | |
| 13 | Kerala | 15,363.70 | 9,218.22 | 450.75 | 7 | 1 | 136.20 | 791.65 | 194.40 | 526.96 |
| | Madhya | | | | | | | | | |
| 14 | Pradesh | 7,410.52 | 4,446.31 | 593.63 | 411.20 | 654.34 | 569.06 | 675.51 | 130.45 | 273.72 |
| | | | | | | | | | | |
| 15 | Maharashtra | 4,195.00 | 2,517.00 | 96.75 | 313.50 | 108.00 | 0.00 | 252.36 | 0.00 | 0.00 |
| 16 | Manipur | 1,076.78 | 969.10 | 0.00 | 0.00 | 27.00 | 93.46 | 120.46 | 27.00 | 83.69 |
| | | | | | | | | | | |
| 17 | Meghalaya | 474.34 | 426.91 | 0.00 | 27.00 | 72.98 | 0.00 | 0.00 | 0.00 | 49.98 |
| 18 | Mizoram | 2,003.44 | 1,803.10 | 0.00 | 0.00 | 54.00 | 135.01 | 0.00 | 54.00 | 229.64 |
| 19 | Nagaland | 1,968.09 | 1,771.28 | 190.29 | 500.57 | 0.00 | 200.23 | 54.00 | 87.05 | 0.00 |
| | | | | | | | 1,031.9 | | | |
| | Odisha | 6,575.57 | | | | | | | | |
| | Punjab | 1,535.04 | 921.02 | | | | | | | |
| 22 | Rajasthan | 4,042.50 | 2,425.50 | 100.70 | 214.69 | 339.08 | 128.55 | 500.76 | | |
| 23 | Sikkim | 463.67 | 417.39 | 0.00 | 0.00 | 0.00 | 0.00 | 27.00 | 71.63 | 0.00 |
| | | | | | | | | | | |
| 24 | Tamil Nadu | 2,208.40 | 1,325.04 | 0.00 | 36.00 | 116.76 | 305.52 | 158.21 | 44.36 | 0.00 |
| 25 | Telangana | 5,828.12 | 3,496.87 | 423.39 | 0.00 | 108.00 | 437.97 | 98.87 | 415.38 | 87.92 |
| 26 | Tripura | 564.21 | 507.79 | 0.00 | 0.00 | 0.00 | 0.00 | 27.00 | 125.62 | 0.00 |

| | Uttar Pradesh | 9,705.19 | 5,823.11 | 444.40 | 316.41 | 848.81 | 622.51 | 142.62 | 444.60 | 408.79 |
|----|------------------|-------------|----------|---------|---------|---------|---------|---------|---------|---------|
| 28 | Uttarakhand | 1,928.06 | 1,735.26 | 0.00 | 0.00 | 54.00 | 153.25 | 414.50 | 54.00 | 94.95 |
| | | | | | | 1,040.6 | | | | |
| 29 | West Bengal | 8,599.13 | 5,159.48 | 364.41 | 90.00 | 6 | 208.50 | 36.00 | 236.88 | 197.13 |
| | | | 78,764.8 | 7,313.2 | 5,919.6 | 8,434.9 | 6,362.8 | 5,600.0 | 3,090.8 | 3,223.6 |
| | | 1,21,565.86 | 4 | 6 | 6 | 7 | 6 | 0 | 0 | 0 |

ii) Fund sanctioned and central Share released to Hazaribagh & Ramgarh Districts of Jharkhand under SVEP (till 30th June 2023)

| District | Fund Sanctioned (Rs. Lakh) | Central Share (Rs. Lakh) | Central Share released (Rs. Lakh) |
|------------|----------------------------------|-----------------------------|---|
| Hazaribagh | 432.90 | 259.74 | 174.90 |
| Ramgarh | 485.50 | 291.30 | 196.21 |

Remark-SVEP is a demand-based scheme hence there are no allocations.

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